

LOK SABHA DEBATES

(Part II—Proceedings other than Questions and Answers)

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LOK SABHA

Monday, 5th March, 1956

The Lok Sabha met at Half Past Ten of the Clock.

[MR. DEPUTY-SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

11-30 A.M.

PAPERS LAID ON THE TABLE

AMENDMENTS TO TEA RULES

The Minister of Commerce (Shri Karmarkar): I beg to lay on the Table, under sub-section (3) of section 49 of the Tea Act, 1953, a copy of each of the following notifications, making certain amendments to the Tea Rules, 1954:—

- (1) Notification No. 36 (4)-Plant/54, dated the 17th April, 1954.
- (2) Notification No. 32(9)-Plant/54, dated the 22nd January, 1955.

[Placed in Library. See No. S-75/56]

AMENDMENTS TO COFFEE RULES

Shri Karmarkar: I beg to lay on the Table, under sub-section (3) of section 48 of the Coffee Act, 1942, a copy of the notification No. 15(17)-Plant/55, dated the 20th February, 1956, making certain amendments to the Coffee Rules, 1955.

[Placed in Library See No. S-75/56]

PRESIDENT'S ASSENT TO BILL

Secretary: Sir, I have to inform the House that the University Grants Commission Bill, 1954, which was passed by the Houses of Parliament during the current Session was assented to by the President on the 3rd March, 1956.

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DEMANDS FOR SUPPLEMENTARY GRANTS—RAILWAYS, 1955-56

The Minister of Railways and Transport (Shri L. B. Shastri): I beg to present a statement showing Supplementary Demands for Grants in respect of the Budget (Railways) for 1955-56.

DEMANDS FOR EXCESS GRANTS—RAILWAYS, 1950-51

The Minister of Railways and Transport (Shri L. B. Shastri): I beg to present a statement showing Demands for Excess Grants in respect of the Budget (Railways) for 1950-51.

DEMANDS FOR EXCESS GRANTS—RAILWAYS, 1951-52

The Minister of Railways and Transport (Shri L. B. Shastri): I beg to present a statement showing Demands for Excess Grants in respect of the Budget (Railways) for 1951-52.

DEMANDS FOR EXCESS GRANTS—RAILWAYS, 1952-53

The Minister of Railways and Transport (Shri L. B. Shastri): I beg to present a statement showing Demands for Excess Grants in respect of the Budget (Railways) for 1952-53.

RAILWAY BUDGET—GENERAL DISCUSSION

Mr. Deputy-Speaker: The House will now proceed with the general discussion of the Railway Budget for which 15 hours have been allotted. I might state that according to the usual rule that we have followed, there will be a time-limit of fifteen minutes for each individual Member, and about thirty minutes for leaders of parties. That is the time-limit within which the discussion may be carried on. I will strictly follow this time-limit. There is no escape from it. I would request hon.